

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th March, 2025

No.HC.VII-08/2024/1804/A. Shri Abhijit Bhattacharyya, District & Sessions Judge, Darrang, Mangaldoi is transferred and posted as District & Sessions Judge, Hojai vice Shri Satya Nath Sarmah already retired on attaining the age of superannuation.

Shri Bhattacharyya will hand over charge of his Court and Office to the Additional District & Sessions Judge (FTC), Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1805/A. Shri Dhruvad Kashyap Das, Presiding Officer, Industrial Tribunal & Labour Court, Dibrugarh, is transferred and posted as Member, MACT Dhubri vice Smti Poli Kataki transferred.

Shri Das will hand over charge of his Court and Office to the District & Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1806/A. Shri Utpal Prasad, District & Sessions Judge, Majuli, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh vice Shri Dhruvad Kashyap Das transferred

Shri Prasad will hand over charge of his Court and Office to the Chief Judicial Magistrate, Majuli and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1807/A. In anticipation of appointment, Shri Debasish Bhattacharjee, District & Sessions Judge, Sonitpur is recommended for appointment as Member Secretary, Assam State Legal Services Authority vice Shri Ratnadip Bhattacharjee transferred.

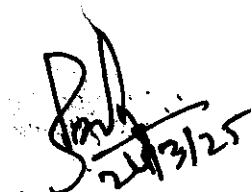
Shri Bhattacharjee will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1808/A. Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat is transferred and posted as Principal Judge, Family Court No.2, Kamrup (M), Guwahati vice Shri Rafique Ahmed Tapadar transferred.

Shri Mahanta will hand over charge of his Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1809/A. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Silchar, Cachar is transferred and posted as Member, MACT Nagaon vice Shri Kalyanjit Saikia transferred.

Shri Bora will hand over charge of his Court and Office to the District & Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.


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No.HC.VII-08/2024/1810/A. Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Dima Hasao, is transferred and posted as District & Sessions Judge, Sribhumi vice Smti Roushan Ara Rahman transferred.

Shri Laskar will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1811/A. Smti Sharmila Bhuyan, District & Sessions Judge, Lakhimpur, North Lakhimpur is transferred and posted as District & Sessions Judge, Baksa vice Shri Naimuddin Ahmed transferred.

Smti Bhuyan will hand over charge of her Court and Office to the Additional District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1812/A. Shri Aminur Rahman, Special Judge, C.B.I, Additional Court No.3, Guwahati is transferred and posted as Principal Judge, Family Court, Barpeta vice Shri Jaspal Singh transferred.

Shri Rahman will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1813/A. Smti Shabnom Choudhury, District & Sessions Judge, Bajali is transferred and posted as Member, MACT, Amingaon vice Smti Munmun B. Sarma already released from service on voluntary retirement.

Smti Choudhury will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1814/A. Shri Chatra Bhukhan Gogoi, Registrar (Vigilance), Gauhati High Court, Guwahati is transferred and posted as Special Judge, C.B.I & N.I.A, Assam, Guwahati vice Shri Sanjeev Kumar Sharma already transferred.

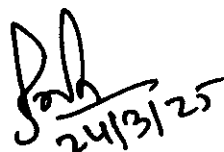
Shri Gogoi will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1815/A. Shri Paban Chandra Kalita, District & Sessions Judge, Dhubri is transferred and posted as Special Judge, C.B.I, Additional Court No. 2, Guwahati vice Shri Pijush Pratim Bairagi transferred.

Shri Kalita will hand over charge of his Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1816/A. Smti Roushan Ara Rahman, District & Sessions Judge, Sribhumi is transferred and posted as District & Sessions Judge, Bajali vice Smti Shabnom Choudhury transferred.

Smti Rahman will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.


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No.HC.VII-08/2024/1817/A. Shri Dipankar Bora, District & Sessions Judge, Tinsukia is transferred and posted as District & Sessions Judge, Dima Hasao vice Shri Abu Saleh Badrudduza Laskar transferred.

Shri Bora will hand over charge of his Court and Office to the Additional District & Sessions Judge (FTC) No. 2, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1818/A. Shri Naimuddin Ahmed, District & Sessions Judge, Baksa, Mushalpur is transferred and posted as Principal Judge, Family Court, Nalbari vice Smti Mallika Dutta already transferred.

Shri Ahmed will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1819/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Romen Baruah, an Officer in Grade I of Assam Judicial Services presently posted as District & Sessions Judge, Morigaon as Registrar (Vigilance), in the Principal Seat of the Gauhati High Court, Guwahati in his Grade pay and other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Chatra Bhukhan Gogoi transferred.

Shri Baruah will hand over charge of his Court and Office to the Additional District & Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1820/A. Smti Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee is transferred and posted as Member, MACT No. 3, Kamrup (M), Guwahati vice Shri Sujit Kumar Ghosh transferred.

Smti Newar will hand over charge of her Office to the Registrar General, Gauhati High Court and join her new assignment immediately.

No.HC.VII-08/2024/1821/A. Shri Kaushik Hazarika, District & Sessions Judge, Dhemaji, is transferred and posted as District & Sessions Judge, Sonitpur vice Shri Debasish Bhattacharjee transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1822/A. Shri Pijush Pratim Bairagi, Special Judge, C.B.I, Additional Court No. 2, Guwahati is transferred and posted as District & Sessions Judge, West Karbi Anglong, Hamren vice Shri Bablu Sutradhar transferred.

Shri Bairagi will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.


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No.HC.VII-08/2024/1823/A. Smti Poli Katakai, Member, MACT, Dhubri is transferred and posted as District & Sessions Judge, Lakhimpur, North Lakhimpur vice Smti Sharmila Bhuyan transferred.

Smti Katakai will hand over charge of her Court and Office to the Additional District and Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1824/A. Shri Kalyanjit Saikia, Member, MACT, Nagaon is transferred and posted as District & Sessions Judge, Dhemaji vice Shri Kaushik Hazarika transferred.

Shri Saikia will hand over charge of his Court and Office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1825/A. Shri Rafique Ahmed Tapadar, Principal Judge, Family Court No.2, Kamrup (M), Guwahati is transferred and posted as District & Sessions Judge, Golaghat vice Shri Dibya Jyoti Mahanta transferred.

Shri Tapadar will hand over charge of his Court and Office to the Principal Judge, Family Court No. 1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1826/A. Shri Bablu Sutradhar, District & Sessions Judge, West Karbi Anglong, Hamren is transferred and posted as District & Sessions Judge, Dhubri vice Shri Paban Chandra Kalita transferred.

Shri Sutradhar will hand over charge of his Court and Office to the Chief Judicial Magistrate, West Karbi Anglong, Hamren and and proceed to join his new assignment immediately.

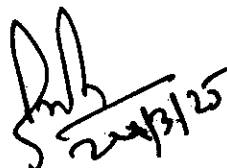
No.HC.VII-08/2024/1827/A. In anticipation of his release from the Assam State Legal Services Authority by the Government, Shri Ratnadip Bhattacharjee, Member Secretary, Assam State Legal Services Authority is transferred and posted as District & Sessions Judge, Darrang vice Shri Abhijit Bhattacharyya transferred.

Shri Bhattacharyya will hand over charge of his Office to the Under Secretary, Assam State Legal Services Authority and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1828/A. Shri Jaspal Singh, Principal Judge, Family Court, Barpeta is transferred and posted as District & Sessions Judge, Majuli vice Shri Utpal Prasad transferred.

Shri Singh will hand over charge of his Court and Office to the District & Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1829/A. Shri Sujit Kumar Ghosh, Member, MACT No.3, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Barpeta vice Shri Tridib Kumar Bhattacharjee already retired on attaining the age of superannuation.

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Shri Ghosh will hand over charge of his Court and Office to the Member, MACT No.2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1830/A. Smti Farhana Sultana, Additional District & Sessions Judge, Bilasipara, Dhubri is transferred and posted as District & Sessions Judge, Morigaon vice Shri Romen Baruah transferred.

Smti Sultana will hand over charge of her Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1831/A. Smti Rashmita Das, Additional Sessions Judge-cum-Special Judge, POCSO, Barpeta is transferred and posted as District & Sessions Judge, Tinsukia vice Shri Dipankar Bora transferred.

Smti Das will hand over charge of her Court and Office to the District & Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1832/A. In exercise of the power conferred under **Sub-Section (2) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers as the Sessions Judges of the Sessions Division/jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Pijush Pratim Bairagi	West Karbi Anglong	Hamren
2.	Smti Poli Katakai	Lakhimpur	North Lakhimpur
3.	Shri Kalyanjit Saikia	Dhemaji	Dhemaji
4.	Shri Rafique Ahmed Tapadar	Golaghat	Golaghat
5.	Shri Ratnadip Bhattacharjee	Darrang	Mangaldoi
6.	Shri Jaspal Singh	Majuli	Majuli
7.	Smti Farhana Sultana	Morigaon	Morigaon
8.	Smti Rashmita Das	Tinsukia	Tinsukia

No.HC.VII-08/2024/1833/A. Shri Joydev Koch, Additional District & Sessions (FTC), Kokrajhar is transferred and posted as Secretary, Gauhati High Court Legal Services Committee vice Smti Kanchan Newar transferred.

Shri Koch will hand over charge of his Court and Office to the District & Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1834/A. Smti Gitali Rabha, Additional District & Sessions Judge (FTC), Karbi Anglong, is transferred and posted as Special Judge, C.B.I Additional Court No.3, Guwahati vice Shri Aminur Rahman transferred.

Smti Rabha will hand over charge of her Court and Office to the District & Sessions Judge, Karbi Anglong and proceed to join her new assignment immediately.



No.HC.VII-08/2024/1835/A. Dr. Mahmud Hussain Barbhuiya, Additional District & Sessions Judge, Hailakandi is transferred and posted as Additional Sessions Judge-cum-Special Judge, POCSO, Tinsukia vice Smti Chitra Rani Saikia transferred

Dr. Barbhuiya will hand over charge of his Court and Office to the District & Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1836/A. Shri Bhupen Kumar Nath, Additional District & Sessions Judge, Abhayapuri, Bongaigaon is transferred and posted as Additional District & Sessions Judge No. 2, Nagaon vice Shri Nilkamal Das transferred.

Shri Nath will hand over charge of his Court and Office to the District & Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1837/A. Smti Ipsita Borthakur, Additional Sessions Judge-cum-Special Judge, POCSO, Nagaon is transferred and posted as Additional District & Sessions Judge, Hailakandi vice Dr. Mahmud Hussain Barbhuiya transferred.

Smti Borthakur will hand over charge of her Court and Office to the District & Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1838/A. Smti Tripti Ari, Additional District & Sessions Judge, FTC, Sribhumi is transferred and posted as Additional Sessions Judge-cum-Special Judge, POCSO, Barpeta vice Smti Rashmita Das transferred.

Smti Ari will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1839/A. Smti Chitra Rani Saikia, Additional Sessions Judge-cum-Special Judge, POCSO, Tinsukia is transferred and posted as Additional Sessions Judge-cum-Special Judge, POCSO, Nagaon vice Smti Ipsita Borthakur transferred.

Smti Saikia will hand over charge of her Court and Office to the Additional District and Sessions Judge (FTC) No. 2, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1840/A. Shri Nilkamal Das, Additional District & Sessions Judge, No. 2, Nagaon is transferred and posted as Additional District & Sessions Judge, Abhayapuri, Bongaigaon vice Shri Bhupen Kumar Nath transferred.

Shri Das will hand over charge of his Court and Office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1841/A. Shri Mridul Kumar Saikia, Additional District & Sessions Judge, Dibrugarh is transferred and posted as Additional District & Sessions Judge, FTC, Sribhumi vice Smti Tripti Ari transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1842/A. Shri Rupak Rajak, Additional District & Sessions Judge, Chirang is transferred and posted as Additional District & Sessions Judge, Dibrugarh vice Shri Mridul Kumar Saikia transferred.

Shri Rajak will hand over charge of his Court and Office to the District and Sessions Judge, Chirang and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1843/A. Shri Rana Dutta, Additional District & Sessions Judge is transferred and posted as Additional District & Sessions Judge, Bilasipara, Dhubri vice Smti Farhana Sultana transferred.

Shri Dutta will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1844/A. Shri Shakti Sharma, Civil Judge(Sr. Div), Dhubri is transferred and posted as Civil Judge (Sr. Div), Hailakandi vice Shri Kiran Lal Baishnab transferred.

Shri Sharma will hand over charge of his Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join his new assignment.

No.HC.VII-08/2024/1845/A. Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari is transferred and posted as Secretary, District Legal Services Authority, Baksa vice Smti Monoshreeporna Khound transferred.

Shri Ahmed will hand over charge of his Court and Office to the District & Sessions Judge, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1846/A. Shri Kiran Lal Baishnab, Civil Judge(Sr. Div), Hailakandi is transferred and posted as Secretary, District Legal Services Authority, Jorhat vice Shri Devojoyoti Bhuyan transferred.

Shri Baishnab will hand over charge of his Court and Office to the District & Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1847/A. Smti Shivani Handique, Research Officer, Judicial Academy, Assam is transferred and posted as Civil Judge(Sr. Div) No. 1, Kamrup(M), Guwahati vice Shri Nurjamal Haque already transferred.

Smti Handique will hand over charge of her Office to the Director, Judicial Academy, Assam and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1848/A. Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon is transferred and posted as Secretary, District Legal Services Authority, Hailakandi vice Shri Bidyabrata Acharyya transferred.

Shri Sarma will hand over charge of his Court and Office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1849/A. Shri Ankur Bhuyan, Secretary-cum-Registrar, Office of the Lokayukta, Assam is transferred and posted as Chief Judicial Magistrate, Sontipur vice Dr. Chetana Khanikar transferred.

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Shri Bhuyan will hand over charge of his Office to the Upa-Lokayukta, Assam and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1850/A. Smti Barnani Goswami, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Bajali is transferred and posted as Civil Judge (Sr.Div),Lakhimpur, North Lakhimpur vice Smti Priyanka Hazarika Nair transferred.

Smti Goswami will hand over charge of her Court and Office to the Sub Divisional Judicial Magistrate (M), Bajali and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1851/A. Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat is transferred and posted as Civil Judge (Sr.Div) No.3, Kamrup (M) vice Shri Ranjan Brahma transferred.

Shri Ahmed will hand over charge of his Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1852/A. Smti Moitri Dekadoloi, Civil Judge (Sr.Div), No.1, Cachar is transferred and posted as Chief Judicial Magistrate, Tinsukia vice Smti Bichitra Dutta transferred.

Smti Dekadoloi will hand over charge of her Court and Office to the District & Sessions Judge, Cachar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1853/A. Shri Ajoy Basumatary, Joint Secretary, Government of Assam, Judicial Department, Dispur, Guwahati is transferred and posted as Counsellor, Family Court, Barpeta vice Smti Barnali Sarmah transferred.

Shri Basumatary will hand over charge of his Office to the L.R-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur and proceed to join his new assignment immediately.

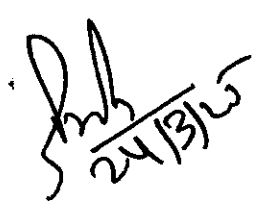
No.HC.VII-08/2024/1854/A. Shri Motilal Das, Civil Judge (Sr.Div), Sonitpur,Tezpur, is transferred and posted as Chief Judicial Magistrate, Cachar vice Shri Dimbeswar Taya transferred.

Shri Das will hand over charge of his Court and Office to the available senior most Officer available in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1855/A. Shri Ranjan Brahma, Civil Judge (Sr.Div) No.3, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Sivasagar vice Shri Rajesh Bodo transferred.

Shri Brahma will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1856/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has

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been pleased to appoint Smti Pronita Morang, an Officer in Grade II of Assam Judicial Services presently posted as Deputy Secretary, Assam State Legal Services Authority as Joint Registrar (Vigilance), in the Principal Seat of the Gauhati High Court, Guwahati in her Grade pay and other allowances as admissible under the rules with effect from the date of assuming charge, vice Smti Jayashree Bora transferred.

Smti Morang will hand over charge of her Office to the Under Secretary, Assam State Legal Services Authority and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1857/A. Dr. Chetana Khanikar, Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Civil Judge (Sr.Div), Jorhat vice Smti Dubori Dutta transferred.

Dr. Khanikar will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1858/A. Shri Rajesh Bodo, Chief Judicial Magistrate, Sivasagar, is transferred and posted and posted as Secretary, District Legal Services Authority, Karbi Anglong vice Shri Iqbal Alam Fanaji transferred.

Shri Bodo will hand over charge of his Court and Office to the District & Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1859/A. Shri Rahul Mehdi, Civil Judge (Sr.Div), Nalbari, is transferred and posted and posted as Secretary, District Legal Services Authority, Udalguri vice Smti Sabita Bharadwaj transferred.

Shri Mehdi will hand over charge of his Court and Office to the District & Sessions Judge, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1860/A. Smti Bichitra Dutta, Chief Judicial Magistrate, Tinsukia is transferred and posted as Civil Judge (Sr.Div), Nalbari vice Shri Rahul Mehdi transferred.

Smti Dutta will hand over charge of her Court and Office to the Additional District & Sessions Judge, (FTC) No.2, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1861/A. Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi is transferred and posted as Civil Judge (Sr.Div) No.1, Cachar, vice Smti Moitri Dekadolo transferred.

Smti Acharyya will hand over charge of her Court and Office to the District & Sessions Judge, Hailakandi and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1862/A. Shri Forhan Uddin Choudhury, Secretary, District Legal Services Authority, Tinsukia is transferred and posted as Chief Judicial Magistrate, Nalbari vice Shri Imdad Ahmed transferred.

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Shri Choudhury will hand over charge of his Office to the Additional District & Sessions Judge, (FTC) No.2, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1863/A. Smti Monoshreeporna Khound, Secretary, District Legal Services Authority, Baksa is transferred and posted as Chief Judicial Magistrate, Nagaon vice Shri Pranab Sarma transferred.

Smti Khound will hand over charge of her Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1864/A. Smti Pompy Chakravarty, Additional Chief Judicial Magistrate, Sonitpur, Tezpur is transferred and posted as Secretary, District Legal Services Authority, Biswanath Chariali vice Smti Arunima Sonowal transferred.

Smti Chakravarty will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1865/A. Shri Dimbeswar Taye, Chief Judicial Magistrate, Cachar is transferred and posted as Secretary, District Legal Services Authority, Tinsukia vice Shri Forhan Uddin Choudhury transferred.

Shri Taye will hand over charge of his Court and Office to the District & Sessions Judge, Cachar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1866/A. Smti Jayashree Bora, Joint Registrar (Vigilance), Gauhati High Court, Guwahati is transferred and posted as Joint Registrar (Recruitment), Gauhati High Court, Guwahati vice Dr. Pooja Sinha transferred.

Smti Bora will hand over charge of her Office to the Registrar General, Gauhati High Court, Guwahati and join her new assignment immediately.

No.HC.VII-08/2024/1867/A. Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court, Guwahati is transferred and posted as Research Officer, Judicial Academy, Assam vice Smti Shivani Handique transferred.


Dr. Sinha will hand over charge of her Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1868/A. Smti Priyanka Hazarika Nair, Civil Judge, (Sr.Div), Lakhimpur, North Lakhimpur is transferred and posted as Chief Judicial Magistrate, Golaghat vice Shri Naguib Ahmed transferred.

Smti Nair will hand over charge of her Court and Office to the Additional District & Sessions Judge, (FTC), Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1869/A. Smti Juma Sinha, Additional Chief Judicial Magistrate, Dhemaji, is transferred and posted as Chief Judicial Magistrate, Hailakandi vice Smti Subhadra Acharyya transferred.

Smti Sinha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join her new assignment immediately.

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No.HC.VII-08/2024/1870/A. Smti Dubori Dutta, Civil Judge (Sr.Div), Jorhat, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority vice Smti Pronita Morang transferred.

Smti Dutta will hand over charge of her Court and Office to the District & Sessions Judge, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1871/A. Shri Sandeep Kaushik, Chief Judicial Magistrate, Sribhumi is transferred and posted as Secretary, District Legal Services Authority, Majuli vice Smti Saraswati Johori Padun transferred.

Shri Kaushik will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1872/A. Shri Surajit Baruah, Additional Chief Judicial Magistrate, Dhubri is transferred and posted as Additional Chief Judicial Magistrate, Darrang vice Smti Sushmita Borpujari transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1873/A. Shri Baloram Kshetri, Additional Chief Judicial Magistrate, Baksa is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati vice Smti Kangki Rani Deka transferred on promotion.

Shri Kshetri will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1874/A. Smti Surajita Trivedy, Additional Chief Judicial Magistrate, Golaghat is transferred and posted as Additional Chief Judicial Magistrate, Dhubri vice Shri Surajit Baruah transferred.

Smti Trivedy will hand over charge of her Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1875/A. Shri Bidyabrata Acharyya, Secretary, District Legal Services Authority, Hailakandi is transferred and posted as Chief Judicial Magistrate, Sribhumi vice Shri Sandeep Kaushik transferred.

Shri Acharyya will hand over charge of his Office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1876/A. Shri Devojjyoti Bhuyan, Secretary, District Legal Services Authority, Jorhat is transferred and posted as Joint Secretary, Government of Assam, Judicial Department, Dispur vice Shri Ajoy Kumar Basumatary transferred.

Shri Bhuyan will hand over charge of his Office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Jorhat and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1877/A. Smti Sangita Haloi, Secretary, District Legal Services Authority, Nalbari is transferred and posted as Secretary-cum-Registrar, Office of the Lokayukta vice Shri Ankur Bhuyan transferred.

Smti Haloi will hand over charge of her Office to the District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1878/A. Smti Sushmita Borpujari, Additional Chief Judicial Magistrate, Darrang, Mangaldoi is transferred and posted as Chief Judicial Magistrate, Bajali vice Smti Barnani Goswami transferred.

Smti Borpujari will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1879/A. Smti Barnali Sarmah, Counsellor, Family Court, Barpeta is transferred and posted as Additional Chief Judicial Magistrate, Baksa vice Shri Baloram Kshetri transferred.

Smti Sarmah will hand over charge of her Court and Office to the District & Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1880/A. Smti Juri Dutta, Additional Chief Judicial Magistrate, Morigaon is transferred and posted as Secretary, District Legal Services Authority, Nalbari vice Smti Sangita Haloi transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1881/A. Smti Pooja Devi, Additional Chief Judicial Magistrate, Dibrugarh is transferred and posted as Civil Judge (Sr. Div), Dhubri vice Shri Shakti Sharma transferred.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1882/A. Smti Sabita Bharadwaji, Secretary, District Legal Services Authority, Udalguri is transferred and posted as Additional Chief Judicial Magistrate, Dhemaji vice Smti Juma Sinha transferred.

Smti Bhardwaj will hand over charge of her Office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Udalguri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1883/A. Shri Ujal Borah, Additional Chief Judicial Magistrate, Goalpara is transferred and posted as Civil Judge (Sr. Div), Hojai.

Shri Borah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1884/A. Smti Arunima Sonowal, Secretary, District Legal Services Authority, Biswanath Chariali is transferred and posted as Additional Chief Judicial Magistrate, Morigaon vice Smti Juri Dutta transferred.



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Smti Sonowal will hand over charge of her Office to the District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Biswanath Chariali and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1885/A. Smti Saraswati Johori Padun, Secretary, District Legal Services Authority, Majuli, is transferred and posted as Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur vice Shri Biswadeep Baruah transferred.

Smti Padun will hand over charge of her Office to the Chief Judicial Magistrate, Majuli and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1886/A. Smti Monica Boro, Additional Chief Judicial Magistrate, Sribhumi is transferred and posted as Additional Chief Judicial Magistrate, Tinsukia vice Shri Sundeep Kashyap Das transferred.

Smti Boro will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1887/A. Shri Biswadeep Baruah, Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur is transferred and posted as Additional Chief Judicial Magistrate, Dibrugarh vice Smti Pooja Devi transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1888/A. Shri Iqbal Alam Fanaji, Secretary, District Legal Services Authority, Karbi Anglong, is transferred and posted as Additional Chief Judicial Magistrate, Charaideo.

Shri Fanaji will hand over charge of his Office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Karbi Anglong and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1889/A. Shri Sundeep Kashyap Das, Additional Chief Judicial Magistrate, Tinsukia, is transferred and posted as Civil Judge (Sr.Div), Sonitpur vice Shri Motilal Das transferred.

Shri Das will hand over charge of his Court and Office to the Additional District & Sessions Judge (FTC) No. 2, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1890/A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Services to Grade-II of the said service. They will draw usual scale of pay and other allowances as admissible under the Rules from the date of assuming charge. They will be on officiation as per the Assam Judicial Service Rules, 2003 (as amended up to date).

- i. Shri Kaustavmani Goswami,
Sub-Divisional Judicial Magistrate (S) No.1, Kamrup (M), Guwahati

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- ii. Shri Rupanta Charingia Phukan,
Judicial Magistrate First Class, Kamrup (M), Guwahati.
- iii. Smti Pronami Dutta,
Sub-Divisional Judicial Magistrate (M), Margherita.
- iv. Shri Diganta Goswami,
Sub-Divisional Judicial Magistrate(M), Kaliabor.

No.HC.VII-08/2024/1891/A. Shri Kaustavmani Goswami, Sub-Divisional Judicial Magistrate (S), Kamrup (M), Guwahati is transferred and posted as Additional Chief Judicial Magistrate, Goalpara, on promotion vice Shri Ujal Borah transferred.

Shri Goswami will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1892/A. Shri Rupanta Charingia Phukan, Judicial Magistrate First Class, Kamrup (M), Guwahati, is transferred and posted as Additional Chief Judicial Magistrate, Golaghat, on promotion vice Smti Surajita Trivedy transferred.

Shri Phukan will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1893/A. Smti Pronami Dutta, Sub-Divisional Judicial Magistrate (M), Margherita is transferred and posted as Additional Chief Judicial Magistrate, Sonitpur on promotion vice Smti Pompy Chakravarty transferred.

Smti Dutta will hand over charge of her Court and Office to the Additional District & Sessions Judge, Margherita, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1894/A. Shri Diganta Goswami, Sub-Divisional Judicial Magistrate (M), Kaliabor is transferred and posted as Additional Chief Judicial Magistrate, Sribhumi, on promotion vice Smti Monico Boro transferred.

Shri Goswami will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1895/A. The High Court is pleased to appoint the following Officers as Civil Judges (Senior Division) in their respective places of posting as indicated in the table below:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1	Smti Bichitra Dutta	Nalbari	Nalbari
2	Shri Subhadra Acharyya	Cachar	Silchar
3	Smti Pooja Devi	Dhubri	Dhubri
4	Shri Ujal Borah	Hojai	Hojai
5	Shri Sundeep Kashyap Das	Sonitpur	Tezpur

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No.HC.VII-08/2024/1896/A. In exercise of the powers conferred under **Sub-Section (1) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers in Grade II of the Assam Judicial Services, as **Chief Judicial Magistrate** of the District with Head Quarters as shown below against their names with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Smti Moitri Dekadolo	Tinsukia	Tinsukia
2.	Shri Forhan Uddin Choudhury	Nalbari	Nalbari
3.	Smti Monoshreeporna Khound	Nagaon	Nagaon
4.	Smti Priyanka Hazarika Nair	Golaghat	Golaghat
5.	Smti Juma Sinha	Hailakandi	Hailakandi
6.	Shri Baloram Kshetri	Kamrup (Metro)	Guwahati
7.	Shri Bidyabrat Acharyya	Sribhumi	Sribhumi
8.	Smti Sushmita Borpujari	Bajali	Bajali

No.HC.VII-08/2024/1897/A In exercise of the power conferred under **Sub-Section (2) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers as **Additional Chief Judicial Magistrate** of the District with headquarter as shown below against their names with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/ Station
1.	Smti Barnali Sarmah	Baksa	Baksa
2.	Smti Arunima Sonowal	Morigaon	Morigaon
3.	Smti Saraswati Johori Padun	Lakhimpur	North Lakhimpur
4.	Shri Iqbal Alam Fanaji	Charaideo	Charaideo
5.	Shri Kaustavmani Goswami	Goalpara	Goalpara
6.	Shri Rupanta Charingia Phukan	Golaghat	Golaghat
7.	Smti Pronami Dutta	Sonitpur	Tezpur
8.	Shri Diganta Goswami	Sribhumi	Sribhumi

No.HC.VII-08/2024/1898/A. Smti Fariha Faridi, Civil Judge (Jr.Div),Hojai is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Diphu, Karbi Anglong vice Smti Khushboo Damani transferred.

Smti Faridi will hand over charge of her Court and Office to the Additional District & Sessions Judge, FTC, Hojai and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1899/A. Shri Santanu Kumar Sarma on reinstatement of his service, is transferred and posted as Sub Divional Judicial Magistrate (S), Sribhumi vice Smti Fung Yan Loi transferred.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1900/A. Shri Navneet Kashyap, Sub Divisional Judicial Magistrate (S), Hasingmari, South Salmara, is transferred and posted as Sub Divisional Judicial Magistrate (M), Margherita, Tinsukia vice Smti Pronita Dutta transferred on promotion.

Shri Kashyap will hand over charge of his Court and Office to the Chief Judicial Magistrate, South Salmara and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1901/A. Smti Shahzadi Nissat Rafiq, Sub Divisional Judicial Magistrate (S), Goalpara is transferred and posted as Sub Divisional Judicial Magistrate (M), Kaliabor, Nagaon vice Shri Diganta Goswami transferred on promotion.

Smti Rafiq will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1902/A. Smti Dimpy Naroh, Sub Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub Divisional Judicial Magistrate (S), Golaghat vice Smti Sukanya Gogoi transferred.

Smti Naroh will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1903/A. Smti Fung Yan Loi, Sub Divisional Judicial Magistrate (S), Sribhumi is transferred and posted as Sub Divisional Judicial Magistrate (S), Chirang vice Smti Sibani Dutta already transferred.

Smti Loi will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1904/A. Smti Drihata Kakati, Sub Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub Divisional Judicial Magistrate (S), Barpeta vice Smti Dimpy Naroh transferred.

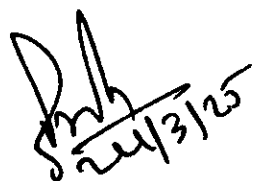
Smti Kakati will hand over charge of her Court and Office to the District & Sessions Judge, Cachar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1905/A. Smti Tanusree Dey, Sub Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub Divisional Judicial Magistrate (S), Nalbari vice Smti Pranjita Konwar already transferred.

Smti Dey will hand over charge of her Court and Office to the Additional District & Sessions Judge (FTC) No.2, Tinsukia proceed to join her new assignment immediately.

No.HC.VII-08/2024/1906/A. Smti Sukanya Gogoi, Sub Divisional Judicial Magistrate (S), Golaghat, is transferred and posted as Sub Divisional Judicial Magistrate (S), Tinsukia vice Smti Tanusree Dey transferred.

Smti Gogoi will hand over charge of her Court and Office to the Additional District & Sessions Judge, Golaghat proceed to join her new assignment immediately.

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No.HC.VII-08/2024/1907/A. Smti Prateeksha Mohan, Civil Judge (Jr.Div) No.1, Dhubri, is transferred and posted as Sub Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati vice Shri Kaustavmani Goswami transferred on promotion.

Smti Mohan will hand over charge of her Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1908/A. Smti Kaveri Bhattacharyya, Judicial Magistrate First Class, Kamrup (M), Guwahati, is transferred and posted as Sub Divisional Judicial Magistrate (S), Goalpara vice Smti Shahzadi Nissat Rafiq.

Smti Bhattacharyya will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Kamrup (M), Guwahati proceed to join her new assignment immediately.

No.HC.VII-08/2024/1909/A. Smti Begum Nazira Ahmed, Civil Judge (Jr.Div), Baksa, is transferred and posted as Civil Judge (Jr.Div) No.1, Goalpara vice Smti Elizabeth Hazarika transferred.

Smti Ahmed will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1910/A. Shri Raj Sekhar Duara, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Bokakhat, Golaghat is transferred and posted as Civil Judge (Jr.Div) No.1, Tinsukia vice Smti Manashi Mandal transferred.

Shri Duara will hand over charge of his Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1911/A. Dr. Manashi Neog, Judicial Magistrate First Class, Sonitpur, Tezpur, is transferred and posted as Sub Divisional Judicial Magistrate (S), Bongaigaon vice Smti Zafreena Begum already transferred.

Dr. Neog will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1912/A. Shri Pranjit Hazarika, Judicial Magistrate First Class, Barpeta is transferred and posted as Sub Divisional Judicial Magistrate (S), Hatsingmari, South Salmara vice Shri Navneet Kashyap transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1913/A. Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri is transferred and posted as Civil Judge (Jr.Div), No.1, Kamrup (M), Guwahati vice Shri Anurup Bordoloi already transferred.

Shri Sonowal will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1914/A. Smti Drishtisikha Baruah, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Gossaigaon, Kokrajhar is transferred and posted as Sub

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Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur vice Shri Pronab Kumar Nath already transferred.

Smti Baruah will hand over charge of her Court and Office to the District & Sessions Judge, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1915/A. Smti Rituparna Sarmah, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Bijni, Chirang is transferred and posted as Sub Divisional Judicial Magistrate (S), Sonitpur, Tezpur vice Shri Tarkeswar Sinha already transferred.

Smti Sarmah will hand over charge of her Court and Office to the Additional District & Sessions Judge, Bijni, Chirang and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1916/A. Shri Abhishek Mitra, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Charaideo, Sonari is transferred and posted as Sub Divisional Judicial Magistrate (S), Cachar, Silchar vice Smti Drihata Kataki transferred.

Shri Mitra will hand over charge of his Court and Office to the District & Sessions Judge, Charaideo and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1917/A. Shri Pallab Bordoloi, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kamrup, Amingaon is transferred and posted as Sub Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati vice Smti Rupashree Deb already transferred

Shri Bordoloi will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1918/A. Smti Triza P.M. Baruah, Judicial Magistrate First Class, Hojai is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kamrup, Amingaon, vice Shri Pallab Bordoloi transferred.

Smti Baruah will hand over charge of her Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1919/A. Smti Tintina Devi Hazarika, Civil Judge (Jr.Div) No.1, Golaghat, is transferred and posted as Sub Divisional Judicial Magistrate (S), Jorhat vice Smti Sparsita Garg already transferred.

Smti Hazarika will hand over charge of her Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1920/A. Shri Sainen Buragohain, Civil Judge (Jr. Div) No.2, Kamrup (M), Guwahati is transferred and posted as Judicial Magistrate First Class, Jorhat vice Smti Sultana Nazrin transferred.

Shri Buragohain will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1921/A. Smti Karabi Das, Civil Judge (Jr. Div),Chirang, Kajalgaon is transferred and posted as Civil Judge (Jr. Div) No.2, Kamrup (M), Guwahati vice Shri Sailen Buragohain transferred.

Smti Das will hand over charge of her Court and Office to the District& Sessions Judge, Chirang Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1922/A. Smti Sultana Nasrin, Judicial Magistrate First Class, Jorhat is transferred and posted as Civil Judge (Jr. Div) No.3, Kamrup (M), Guwahati vice Smti Dikshya Rani Dutta transferred.

Smti Nasrin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1923/A. Shri Priyank Khataniar,Civil Judge (Jr. Div) No.1, Nagaon, is transferred and posted as Judicial Magistrate First Class, Sonitpur, Tezpur vice Dr. Manashi Neog transferred.

Shri Khataniar will hand over charge of his Court and Office to the Civil Judge (Sr.Div), Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1924/A. Smti Elizabeth Hazarika,Civil Judge (Jr. Div) No.1, Goalpara, is transferred and posted as Special Railway Magistrate, Tinsukia vice Shri Pallav Ranjan Bora transferred.

Smti Hazarika will hand over charge of her Court and Office to the District& Sessions Judge, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1925 /A. Smti Jilmil Begum, Civil Judge (Jr. Div) No.2-cum-Judicial Magistrate First Class, Golaghat is transferred and posted as Civil Judge (Jr.Div) No.1, Golaghat vice Smti Tintina Devi Hazarika transferred.

Smti Begum will hand over charge of her Court and Office to the Additional District & Sessions Judge, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1926/A. Smti Dikshya Rani Dutta, Civil Judge (Jr. Div) No.3, Kamrup (M), Guwahati is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Chirang vice Smti Karabi Das transferred.

Smti Dutta will hand over charge of her Court and Office to the District& Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1927/A. Shri Dip Jyoti Bez, Civil Judge (Jr. Div) No.2, Dhubri is transferred and posted as Civil Judge (Jr. Div) No.1, Dhubri vice Smti Prateeksha Mohan transferred.

Shri Bez will hand over charge of his Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1928/A. Smti Meghali Saikia, Civil Judge (Jr. Div)-cum-Judicial Magistrate First Class, Gohpur, Biswanath is transferred and posted as Civil Judge (Jr.

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Div)-cum-Judicial Magistrate First Class, Bijni, Chirang vice Smti Rituparna Sarmah transferred.

Smti Saikia will hand over charge of her Court and Office to the District & Sessions Judge, Biswanath and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1929/A. Shri Dipjyoti Hazarika, Civil Judge (Jr. Div), Hamren, West Karbi Anglong, is transferred and posted as Civil Judge (Jr. Div), Bilasipara, Dhubri vice Shri Gitartha Kumar transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, West Karbi Anglong and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1930/A. Shri Prasurjya Pran Phukon, Civil Judge (Jr. Div), No.2, Sonitpur, Tezpur, is transferred and posted as Civil Judge (Jr. Div) No.2, Tinsukia vice Smti Nidhi Agarwal transferred.

Shri Phukon will hand over charge of his Court and Office to the Civil Judge (Jr.Div) No.1, Sonitpur, Tezpur proceed to join his new assignment immediately.

No.HC.VII-08/2024/1931/A. Smti Manashi Mandal, Civil Judge (Jr. Div), No.1, Tinsukia, is transferred and posted as Civil Judge (Jr. Div) No.2, Sonitpur, Tezpur vice Shri Prasurjya Pran Phukon transferred.

Smti Mandal will hand over charge of her Court and Office to the Civil Judge (Sr.Div), Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1932/A. Smti Lipika Roy, Civil Judge (Jr. Div), No.2, Nagaon, is transferred and posted as Civil Judge (Jr. Div) No.1, Nagaon vice Shri Priyank Khataniar transferred.

Smti Roy will hand over charge of her Court and Office to the Civil Judge (Sr.Div), Nagaon and join her new assignment immediately.


No.HC.VII-08/2024/1933/A. Shri Pallav Ranjan Bora, Special Railway Magistrate, Tinsukia, is transferred and posted as Civil Judge (Jr. Div) No.1, Dhemaji vice Smti Pallavi Joshi transferred.

Shri Bora will hand over charge of his Court and Office to the Additional District & Sessions Judge FTC No.2, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1934/A. Smti Princy Agarwal, Judicial Magistrate First Class, Nagaon, is transferred and posted as Civil Judge (Jr. Div) No.2, Nagaon vice Smti Lipika Roy transferred.

Smti Agarwal will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Nagaon and join her new assignment immediately.

No.HC.VII-08/2024/1935/A. Smti Nidhi Agarwal, Civil Judge (Jr.Div) No.2, Tinsukia, is transferred and posted as Civil Judge (Jr. Div)-cum-Judicial Magistrate First Class, Sonari, Charaideo vice Shri Abhisekh Mitra transferred.



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Smti Agarwal will hand over charge of her Court and Office to the Civil Judge (Sr.Div),Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1936/A. Smti Reeti Goswami, Civil Judge (Jr. Div) No.3, Dhubri, is transferred and posted as Civil Judge (Jr. Div) No.2, Dhubri vice Shri Dip Jyoti Bez transferred.

Smti Goswami will hand over charge of her Court and Office to the Additional District & Sessions Judge, Dhubri and join her new assignment immediately.

No.HC.VII-08/2024/1937/A. Shri Gitartha Kumar, Civil Judge (Jr. Div), Bilasipara, Dhubri, is transferred and posted as Judicial Magistrate First Class, Kamrup (M), Guwahati vice Smti Kaveri Bhattacharyya transferred.

Shri Kumar will hand over charge of his Court and Office to the Additional District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1938/A. Shri Prasoon Sur, JMFC, Hojai, is transferred and posted as Civil Judge (Jr.Div)-cum-JMFC, Bokakhat, Golaghat vice Shri Raj Sekhar Duara transferred.

Shri Sur will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1939/A. Smti Pallavi Joshi, Civil Judge (Jr. Div) No.1, Dhemaji, is transferred and posted as Judicial Magistrate First Class, Hojai vice Smti Triza P.M. Baruah transferred

Smti Joshi will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1940/A. Smti Khushboo Damani, Civil Judge (Jr. Div)-cum-Judicial Magistrate First Class, Karbi Anglong, Diphu is transferred and posted as Civil Judge (Jr.Div), Hojai vice Smti Fariha Faridi transferred.

Smti Damani will hand over charge of her Court and Office to the Civil Judge (Sr.Div), Karbi Anglong, Diphu and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1941/A. Smti Sukanya Hazarika, Judicial Magistrate First Class, Cachar, Silchar is transferred and posted as Judicial Magistrate First Class, Barpeta vice Shri Pranjit Hazarika transferred.

Smti Hazarika will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1942/A. Smti Anjilina Kalita, Civil Judge (Jr.Div), Bajali is transferred and posted as Judicial Magistrate First Class, Nagaon vice Smti Princy Agarwal transferred.

Smti Kalita will hand over charge of her Court and Office to the available senior most Officer in the station and proceed to join her new assignment immediately.

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No.HC.VII-08/2024/1943/A. Smti Sadhana Kumari Mandal, Civil Judge (Jr.Div), Charaideo is transferred and posted as Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, Gohpur, Biswanath vice SmtiMeghali Saikia transferred.

Smti Kumari will hand over charge of her Court and Office to the District & Sessions Judge, Charaideo and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1944/A. Smti Jyotiskha Choudhury, Deputy Registrar (Judicial), Gauhati High Court, Guwahati is transferred and posted as Civil Judge (Jr.Div), Baksa vice Smti Begum Nazira Ahmed transferred.

Smti Choudhury will hand over charge of her Office to the Registrar General, Gauhati High Court and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1945/A. Shri Jyotish Bharali, Civil Judge (Jr.Div), South Salmara, Hatsingmari, is transferred and posted as Civil Judge (Jr.Div) No.3, Dhubri vice Smti Reeti Goswami transferred.

Shri Bharali will hand over charge of his Court and Office to the District & Sessions Judge, South Salmara, Hatsingmari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1946/A. Smti Hiramani Baishya, Judicial Magistrate First Class, Darrang, Mangaldoi, is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Gossaigaon, Kokrajhar vice Smti Drishtiskha Baruah transferred.

Smti Baishya will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1947/A. Smti Manisha Das, Judicial Magistrate First Class, Hojai, is transferred and posted as Judicial Magistrate First Class, Dhubri vice Shri Amarjyoti Sonowal transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1948/A. Shri Nalson Baro, Civil Judge (Jr.Div), Majuli, is transferred and posted as Judicial Magistrate First Class, Cachar vice Smti Sukanya Hazarika transferred.

Shri Baro will hand over charge of his Court and Office to the available senior most Officer in the station and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1949/A. Shri Kishan Bey, Civil Judge (Jr.Div), West Karbi Anglong, Hamren, is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Hamren, West Karbi Anglong vice Shri Dipjyoti Hazarika transferred.

Shri Bey will hand over charge of his Court and Office to the Chief Judicial Magistrate, West Karbi Anglong and join his new assignment immediately.

No.HC.VII-08/2024/1950/A. In exercise of the power conferred under **Sub-Section (3) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to invest the below mentioned Officers in Grade III of the

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Assam Judicial Service as Sub- Divisional Judicial Magistrate and post them as **Sub-Divisional Judicial Magistrate(S)** at the station/ headquarter in the district shown below against their names with effect from the date of their assuming charge as such;-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Smti Prateeksha Mohan	Kamrup (M)	Guwahati
2.	Smti Kaveeri Bhattacharyya	Goalpara	Goalpara
3.	Dr. Manashi Neog	Bongaigaon	Bongaigaon
4.	Shri Pranjit Hazarika	South Salmara	Hatsingmari
5.	Smti Drishtisikha Baruah	Lakhimpur	North Lakhimpur
6.	Smti Rituparna Sarmah	Sonitpur	Tezpur
7.	Smti Abhishek Mitra	Cachar	Silchar
8.	Shri Pallab Bordoloi	Kamrup (R)	Amingaon
9.	Smti Tintina Devi Hazarika	Jorhat	Jorhat

No.HC.VII-08/2024/1951/A.The High Court is pleased to appoint the following Officers as Civil Judges (Junior Division) in their respective places of posting as indicated in the table below:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1	Smti Sultana Nasrin	Kamrup (M)	Guwahati
2	Shri Pallav Ranjan Bora	Dhemaji	Dhemaji
3	Smti Jyotisikha Choudhury	Baksa	Baksa
4	Smti Hiramani Baishya	Kokrajhar	Gossaigaon

No.HC.VII-08/2024/1952/A.In exercise of the power conferred under **Sub-Section (1) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to invest the following Officers with the power of the **Judicial Magistrate First Class** to exercise powers in their respective districts from the date of joining in their stations;-

- i. Smti Pallavi Joshi
- ii. Smti Anjilina Kalita
- iii. Smti Sadhana Kumari Mandal
- iv. Shri Nalson Baro
- v. Shri Kishan Bey

The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-08/2024/1953/A. All the above named Officers are directed to hand over charge of their respective Courts and Offices immediately and proceed to join their assignments on or before 10th April, 2025.

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No.HC.VII-08/2024/1954/A. All the Officers are directed to send their Certificates of handing over and taking over of charge to the Registry.

By Order,

Sd/ Raktim Duarah
REGISTRAR GENERAL

Memo **No.HC.VII-08/2024/1955-2117 /A**

Dated 24.03.2025

Copy to:-

1. The Director, Judicial Academy Assam for information.
2. The L.R-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.

He is requested to take necessary steps to invest the following Grade I Judicial Officers with the powers of District Judge under the provision of Section 18 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date);-

- i. Shri Pijush Pratim Bairagi.
- ii. Smti Poli Kataki
- iii. Shri Kalyanjit Saikia
- iv. Shri Rafique Ahmed Tapadar
- v. Shri Ratnadip Bhattacharjee
- vi. Shri Jaspal Singh.
- vii. Smti Farhana Sultana.
- viii. Smti Rashmita Das

He is requested to take necessary steps to invest the following Grade II Judicial Officers with the powers of Civil Judge (Senior Division) under the provision of Section 18 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date);-

- i. Smti Bichitra Dutta
- ii. Smti Subhadra Acharyya
- iii. Smti Pooja Devi
- iv. Shri Ujal Borah
- v. Shri Sundeep Kashyap Das

He is also requested to take necessary steps to invest the following Grade III Judicial Officers with the powers of Civil Judge (Junior Division) under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date);-

- i. Smti Sultana Nasrin
- ii Shri Pallav Ranjan Bora
- iii. Smti Jyotisikha Choudhury
- iv. Smti Hiramani Baishya

3. The Secretary to the Government of Assam, Labour Welfare Department, Dispur, Guwahati. He is requested to appoint Shri Utpal Prasad as Presiding Officer, Industrial Tribunal, Dibrugarh.

Sd/ Raktim Duarah
24/3/25

4. The Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati. She is requested to release Shri Ratnadip Bhattacharjee from the post of Member Secretary, Assam State Legal Services Authority, Guwahati and appoint Shri Debasish Bhattacharjee as Member Secretary, Assam State Legal Services Authority, Guwahati as recommended.
5. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information and necessary action.
6. The District and Sessions Judge, _____
7. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
10. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI & NIA, Assam, Guwahati.
13. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following Officers from the post of Secretary, District Legal Services Authority as per Notification:-

- i. Shri Forhan Uddin Choudhury
- ii. Smti Monoshreeporna Khound
- iii. Shri Bidyabrata Acharyya
- iv. Shri Devojoyoti Bhuyan
- v. Smti Sangita Haloi
- vi. Smti Sabita Bharadwaj
- vii. Smti Arunima Sonowal
- viii. Smti Saraswati Johori Padun
- ix. Shri Iqbal Alam Fanaji

He is requested to appoint the following Officers as Secretary, District Legal Services Authority as per Notification:-

- i. Shri Imdad Ahmed
- ii. Shri Kiran Lal Baishnab
- iii. Shri Pranab Sarma
- iv. Shri Rajesh Bodo
- v. Shri Rahul Mehdi
- vi. Shri Pompy Chakravarty
- vii. Shri Dimbeswar Taye
- viii. Shri Sandeep Kaushik
- ix. Smti Juri Dutta

He is further requested to release the Smti Pronita Morang from the post of Deputy Secretary, Assam State Legal Services Authority as per Notification.

He is also requested to appoint Smti Dubori Dutta as the Deputy Secretary, Assam State Legal Services Authority as per Notification.

14. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Armingaon.
15. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
16. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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17. The Chief Judicial Magistrate_____.
18. Shri Abhijit Bhattacharyya, District & Sessions Judge, Darrang, Mangaldoi.
19. Shri Dhrupad Kashyap Das, Presiding Officer, Industrial Tribunal & Labour Court, Dibrugarh.
20. Shri Utpal Prasad, District & Sessions Judge, Majuli.
21. Shri Debasish Bhattacharjee, District & Sessions Judge, Sonitpur.
22. Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat.
23. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Silchar, Cachar.
24. Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Dima Hasao.
25. Smti Sharmila Bhuyan, District & Sessions Judge, Lakhimpur, North Lakhimpur.
26. Shri Aminur Rahman, Special Judge, C.B.I, Additional Court No.3, Guwahati.
27. Smti Shabnom Choudhury, District & Sessions Judge, Bajali.
28. Shri ChatraBhukhan Gogoi, Registrar (Vigilance), Gauhati High Court, Guwahati.
29. Shri Paban Chandra Kalita, District & Sessions Judge, Dhubri.
30. Smti Roushan Ara Rahman, District & Sessions Judge, Sribhumi.
31. Shri Dipankar Bora, District & Sessions Judge, Tinsukia.
32. Shri Naimuddin Ahmed, District & Sessions Judge, Baksa, Mushalpur.
33. Shri Romen Baruah, District & Sessions Judge, Morigaon.
34. Smti Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee.
35. Shri Kaushik Hazarika, District & Sessions Judge, Dhemaji.
36. Shri Pijush Pratim Bairagi, Special Judge, C.B.I, Additional Court No. 2, Guwahati.
37. Smti Poli Kataki, Member, MACT, Dhubri.
38. Shri Kalyanjit Saikia, Member, MACT, Nagaon.
39. Shri Rafique Ahmed Tapadar, Principal Judge, Family Court No.2, Kamrup (M), Guwahati.
40. Shri Bablu Sutradhar, District & Sessions Judge, West Karbi Anglong, Hamren.
41. Shri Ratnadip Bhattacharjee, Member Secretary, Assam State Legal Services Authority.
42. Shri Jaspal Singh, Principal Judge, Family Court, Barpeta.
43. Shri Sujit Kumar Ghosh, Member, MACT No.3, Kamrup (M), Guwahati.
44. Smti Farhana Sultana, Additional District & Sessions Judge, Bilasipara, Dhubri.
45. Smti Rashmita Das, Additional Sessions Judge-cum-Special Judge, POCSO, Barpeta.
46. Shri Joydev Koch, Additional District & Sessions (FTC), Kokrajhar.
47. Smti Gitali Rabha, Additional District & Sessions Judge (FTC), Karbi Anglong.
48. Dr. Mahmud Hussain Barbhuiya, Additional District & Sessions Judge, Hailakandi.
49. Shri Bhupen Kumar Nath, Additional District & Sessions Judge, Abhayapuri, Bongaigaon.
50. Smti Ipsita Borthakur, Additional Sessions Judge-cum-Special Judge, POCSO, Nagaon.
51. Smti Tripti Ari, Additional District & Sessions Judge, FTC, Sribhumi.
52. Smti Chitra Rani Saikia, Additional Sessions Judge-cum-Special Judge, POCSO, Tinsukia.
53. Shri Nilkamal Das, Additional District & Sessions Judge, No. 2, Nagaon.
54. Shri Mridul Kumar Saikia, Additional District & Sessions Judge, Dibrugarh.
55. Shri Rupak Rajak, Additional District & Sessions Judge, Chirang.
56. Shri Rana Dutta, Additional District & Sessions Judge.
57. Shri Shakti Sharma, Civil Judge(Sr. Div), Dhubri.
58. Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari.
59. Shri Kiran Lal Baishnab, Civil Judge (Sr. Div), Hailakandi.
60. Smti Shivani Handique, Research Officer, Judicial Academy, Assam.
61. Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon.
62. Shri Ankur Bhuyan, Secretary-cum-Registrar, Office of the Lokayukta, Assam.
63. Smti Barnani Goswami, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Bajali.

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64. Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat.
65. Smti Moitri Dekadolo, Civil Judge (Sr.Div), No.1, Cachar.
66. Shri Ajoy Basumatary, Joint Secretary, Government of Assam, Judicial Department, Dispur, Guwahati-06
67. Shri Motilal Das, Civil Judge (Sr.Div), Sonitpur, Tezpur.
68. Shri Ranjan Brahma, Civil Judge (Sr. Div) No.3, Kamrup (M), Guwahati.
69. Smti Pronita Morang, Deputy Secretary, Assam State Legal Services Authority.
70. Dr. Chetana Khanikar, Chief Judicial Magistrate, Sonitpur, Tezpur.
71. Shri Rajesh Bodo, Chief Judicial Magistrate, Sivasagar.
72. Shri Rahul Mehdi, Civil Judge (Sr.Div), Nalbari.
73. Smti Bichitra Dutta, Chief Judicial Magistrate, Tinsukia.
74. Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi.
75. Shri Forhan Uddin Choudhury, Secretary, District Legal Services Authority, Tinsukia.
76. Smti Monoshreeporna Khound, Secretary, District Legal Services Authority, Baksa.
77. Smti Pompy Chakravarty, Additional Chief Judicial Magistrate, Sonitpur, Tezpur.
78. Shri Dimbeswar Taye, Chief Judicial Magistrate, Cachar.
79. Smti Jayashree Bora, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
80. Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
81. Smti Priyanka Hazarika Nair, Civil Judge, (Sr. Div), Lakhimpur, North Lakhimpur.
82. Smti Juma Sinha, Additional Chief Judicial Magistrate, Dhemaji.
83. Smti Dubori Dutta, Civil Judge (Sr.Div), Jorhat.
84. Shri Sandeep Kaushik, Chief Judicial Magistrate, Sribhumi.
85. Shri Surajit Baruah, Additional Chief Judicial Magistrate, Dhubri.
86. Shri BaloramKshetri, Additional Chief Judicial Magistrate, Baksa.
87. Smti SurajitaTrivedy, Additional Chief Judicial Magistrate, Golaghat.
88. Shri Bidyabrata Acharyya, Secretary, District Legal Services Authority, Hailakandi.
89. Shri Devojoyoti Bhuyan, Secretary, District Legal Services Authority, Jorhat.
90. Smti Sangita Haloi, Secretary, District Legal Services Authority, Nalbari.
91. Smti Sushmita Borpujari, Additional Chief Judicial Magistrate, Darrang, Mangaldoi.
92. Smti Barnali Sarmah, Counsellor, Family Court, Barpeta.
93. Smti Juri Dutta, Additional Chief Judicial Magistrate, Morigaon.
94. Smti Pooja Devi, Additional Chief Judicial Magistrate, Dibrugarh.
95. Smti Sabita Bhardwaji, Secretary, District Legal Services Authority, Udalguri.
96. Shri Ujal Borah, Additional Chief Judicial Magistrate, Goalpara.
97. Smti Arunima Sonowal, Secretary, District Legal Services Authority, Biswanath Chariali.
98. Smti Saraswati Johori Padun, Secretary, District Legal Services Authority, Majuli.
99. Smti Monica Boro, Additional Chief Judicial Magistrate, Sribhumi.
100. Shri Biswadeep Baruah, Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.
101. Shri Iqbal Alam Fanaji, Secretary, District Legal Services Authority, Karbi Anglong.
102. Shri Sundeep Kashyap Das, Additional Chief Judicial Magistrate, Tinsukia.
103. Shri Kaustavmani Goswami, Sub-Divisional Judicial Magistrate (S), Kamrup (M), Guwahati.
104. Shri RupantaCharingia Phukan, Judicial Magistrate First Class, Kamrup (M), Guwahati.
105. Smti Pronami Dutta, Sub-Divisional Judicial Magistrate (M), Margherita.
106. Shri Diganta Goswami, Sub-Divisional Judicial Magistrate (M), Kaliabor, Nagaon.
107. Smti Fariha Faridi, Civil Judge (Jr.Div), Hojai.
108. Shri Santanu Kumar Sarma, the then Sub Divisional Judicial Magistrate (M)


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- Bilasipara.
109. Shri Navneet Kashyap, Sub Divisional Judicial Magistrate (S), Hasingmari, South Salmara.
 110. Smti Shahzadi Nissat Rafiq, Sub Divisional Judicial Magistrate (S), Goalpara.
 111. Smti Dimpy Naroh, Sub Divisional Judicial Magistrate (S), Barpeta.
 112. Smti Fung Yan Loi, Sub Divisional Judicial Magistrate (S) Sribhumi.
 113. Smti Drihata Kakati, Sub Divisional Judicial Magistrate (S), Cachar, Silchar.
 114. Smti Tanusree Dey, Sub Divisional Judicial Magistrate (S), Tinsukia.
 115. Smti Sukanya Gogoi, Sub Divisional Judicial Magistrate (S), Golaghat.
 116. Smti Prateeksha Mohan, Civil Judge (Jr.Div) No.1, Dhubri.
 117. Smti Kaveri Bhattacharyya, Judicial Magistrate First Class, Kamrup (M), Guwahati.
 118. Smti Begum Nazira Ahmed, Civil Judge (Jr.Div), Baksa.
 119. Shri Raj Sekhar Duara, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Bokakhat, Golaghat.
 120. Dr. Manashi Neog, Judicial Magistrate First Class, Sonitpur, Tezpur.
 121. Shri Pranjit Hazarika, Judicial Magistrate First Class, Barpeta.
 122. Shri Amarjyoti Sonowal, Judicial Magistrate First Class, Dhubri.
 123. Smti Drishtisikha Baruah, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Gossaigaon, Kokrajhar.
 124. Smti Rituparna Sarmah, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Bijni, Chirang.
 125. Shri Abhishek Mitra, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Charaideo, Sonari.
 126. Shri Pallab Bordoloi, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kamrup, Amingaon.
 127. Smti Triza P.M. Baruah, Judicial Magistrate First Class, Hojai.
 128. Smti Tintina Devi Hazarika, Civil Judge (Jr.Div) No.1, Golaghat.
 129. Shri Sailen Buragohain, Civil Judge (Jr. Div) No.2, Kamrup (M), Guwahati.
 130. Smti Karabi Das, Civil Judge (Jr. Div), Chirang, Kajalgaon.
 131. Smti Sultana Nasrin, Judicial Magistrate First Class, Jorhat.
 132. Shri Priyank Khataniar, Civil Judge (Jr. Div) No.1, Nagaon.
 133. Smti Elizabeth Hazarika, Civil Judge (Jr. Div) No.1, Goalpara.
 134. Smti Jilmil Begum, Civil Judge (Jr. Div) No.2-cum- Judicial Magistrate First Class, Golaghat.
 135. Smti Dikshya Rani Dutta, Civil Judge (Jr. Div) No.3, Kamrup (M), Guwahati.
 136. Shri Dip Jyoti Bez, Civil Judge (Jr. Div) No.2, Dhubri.
 137. Smti Meghali Saikia, Civil Judge (Jr. Div)-cum-Judicial Magistrate First Class, Gohpur, Biswanath.
 138. Shri Dipjyoti Hazarika, Civil Judge (Jr. Div), Hamren, West Karbi Anglong.
 139. Shri Prasurjya Pran Phukon, Civil Judge (Jr. Div), No.2, Sonitpur, Tezpur.
 140. Smti Manashi Mandal, Civil Judge (Jr. Div), No.1, Tinsukia.
 141. Smti Lipika Roy, Civil Judge (Jr. Div), No.2, Nagaon.
 142. Shri Pallav Ranjan Bora, Special Railway Magistrate, Tinsukia.
 143. Smti Princy Agarwal, Judicial Magistrate First Class, Nagaon.
 144. Smti Nidhi Agarwal, Civil Judge (Jr. Div) No.2, Tinsukia.
 145. Smti Reeti Goswami, Civil Judge (Jr. Div) No.3, Dhubri.
 146. Shri Gitartha Kumar, Civil Judge (Jr. Div), Bilasipara, Dhubri.
 147. Shri Prasoon Sur, JMFC, Hojai.
 148. Smti Pallavi Joshi, Civil Judge (Jr. Div) No.1, Dhemaji.
 149. Smti Khushboo Damani, Civil Judge (Jr. Div)-cum-Judicial Magistrate First Class, Karbi Anglong, Diphu.
 150. Smti Sukanya Hazarika, Judicial Magistrate First Class, Cachar, Silchar.


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151. Smti Anjilina Kalita, Civil Judge (Jr.Div), Bajali.
152. Smti Sadhana Kumari Mandal, Civil Judge (Jr.Div), Charaideo.
153. Smti Jyotisikha Choudhury, Deputy Registrar (Judl), Guahati High Court, Guwahati.
154. Shri Jyotish Bharali, Civil Judge (Jr.Div), South Salmara, Hatsingmari.
155. Smti HiramaniBaishya, Judicial Magistrate First Class, Darrang, Mangaldoi.
156. Smti Manisha Das, Judicial Magistrate First Class, Hojai.
157. Shri Nalson Baro, Civil Judge (Jr.Div), Majuli.
158. Shri Kishan Bey, Civil Judge (Jr.Div), West Karbi Anglong, Hamren.
159. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
160. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
161. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
162. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.)In-Charge, Gauhati High Court, Guwahati.
163. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

(The list of Officers' herein above is not necessarily in order of seniority).


REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI